NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. C.P.(IB)-3530(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **15.02.2021**

NAME OF THE PARTIES: B. M. Agencies
V/s
Amita Art Printers Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Mr. Nithich, counsel for the petitioner is present. None appeared for the respondent.

Counsel for the petitioner is directed to serve one more notice on the other side clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing.

List this matter on 06.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)